

**List of Creditors under Regulation 13(2)(d) of the CIRP Regulations
Annexure-7**

Name of the corporate debtor: Amishi Consumer Technologies Private Limited ; Date of commencement of CIRP: 02.07.2026 (Order received by the IRP on 07-07-2026)

Version 3- List of stakeholders as on: 14.09.2026

List of operational creditors (Government Dues)

S. No.	Name of Creditor	Details of Claim Received		Details of Claims Admitted						Amount of contingent claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	whether related party?	% voting share in COC					
1	Income Tax Department (TDS)	21-07-2026	6,01,790	6,01,790	Stat Dues	-	-	NO	-	-	-	-	-	Delhi DCIT73.1
2	Excise and Taxation Officer, Gurugram (East-1) (GST)	25-07-2026	2,47,32,963	2,47,32,963	Stat Dues	-	-	No	-	-	-	-	-	Haryana GST*
		Total	2,53,34,753	2,53,34,753		-	-			-	-	-	-	

Excise and Taxation Officer, Gurugram has filed the claim in respect of adjudication order under Section 73(1) for FY 2021-22. Against the said order, the suspended management filed an

* appeal, which is pending for disposal.